

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4317  
ANSWERED ON:21.08.2001  
CONSTRUCTION OF MIG FLATS BY DDA NO.  
RAVI PRAKASH VERMA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Delhi Development Authority is constructing MIG Flats on the land which was initially shown as District Park in Paschim Vihar, Delhi;
- (b) if so, whether it is not in violation of Master Plan;
- (c) if not, the break up of the green areas required as per provision of Master Plan 1962 and Master Plan 2001 in the Paschim Vihar residential colony; and
- (d) the other amenities being provided in this area?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BANDARU DATTATREYA )

- (a)&(b): Delhi Development Authority has reported that they have taken up construction of 304 Nos. MIG flats on a piece of land measuring 2.30 hectares between Group Housing Pocket No.1 (GH-1), Paschim Vihar and DTC Depot on Outer Ring Road. The land-use of the said plot of land is 'Residential' as per Draft Zonal Plan of Zone 'G'.
- (c): Paschim Vihar Scheme covering an area of 1063 hectares is planned for a population of 2.01 lakh. As per Zonal Plan, 197 hectares of green area has been earmarked in Zone G-17 (Paschim Vihar). The requirement of 'Green Area' for this area as per MPD-1962 and MPD-2001 is 123 hectares and 100 hectares respectively.
- (d): It has been informed by the DDA that 1 Polytechnic, 3 Hospitals, 1 College, 11 Higher Secondary Schools, 31 Primary Schools and 63 Nursery Schools have been provided in the area. Besides this, 1 District Centre, 3 Community Centres and 16 Local Shopping Centres are also proposed to be provided.